

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

03.04.2013

OA No. 280/2013

Mr. P.N. Jatti, Counsel for applicant.

The applicant has filed this OA seeking for a direction to grant 3rd financial upgradation under MACPS on completion of 30 years of regular service. The applicant has also made a representation dated 25.02.2013 (Annexure A/15) which is pending for consideration.

Having considered the submissions made on behalf of the learned counsel for the applicant, we direct the respondents to decide the representation of the applicant dated 25.02.2013 (Annexure A/15) expeditiously by passing a reasoned & speaking order but in any case not beyond the period of three months from the date of receipt of a copy of this order.

If any prejudicial order is passed against the applicant, he is at liberty to file substantive OA.

With these observations, the OA is disposed of with no order as to costs.

Anil Kumar
(Anil Kumar)
Member (A)

K. S. Rathore
(Justice K.S.Rathore)
Member (J)

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